

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 141/74(2)/NCLT/AHM/2016(New)
C.A. No. 149/74(2)/CLB/MB/2016(Old)**

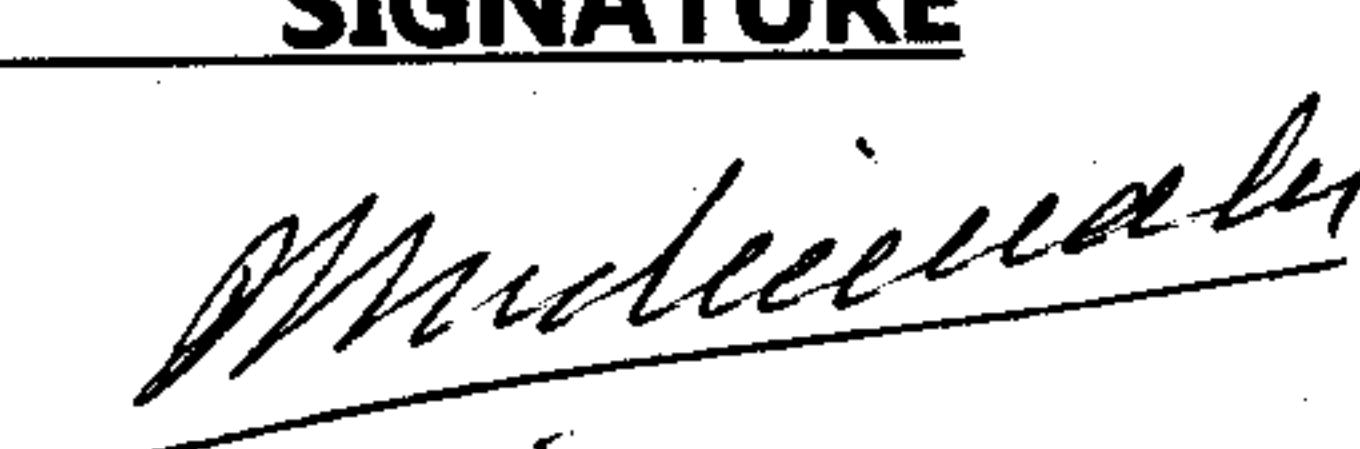
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

Name of the Company: Layka Lab Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT	
2.				

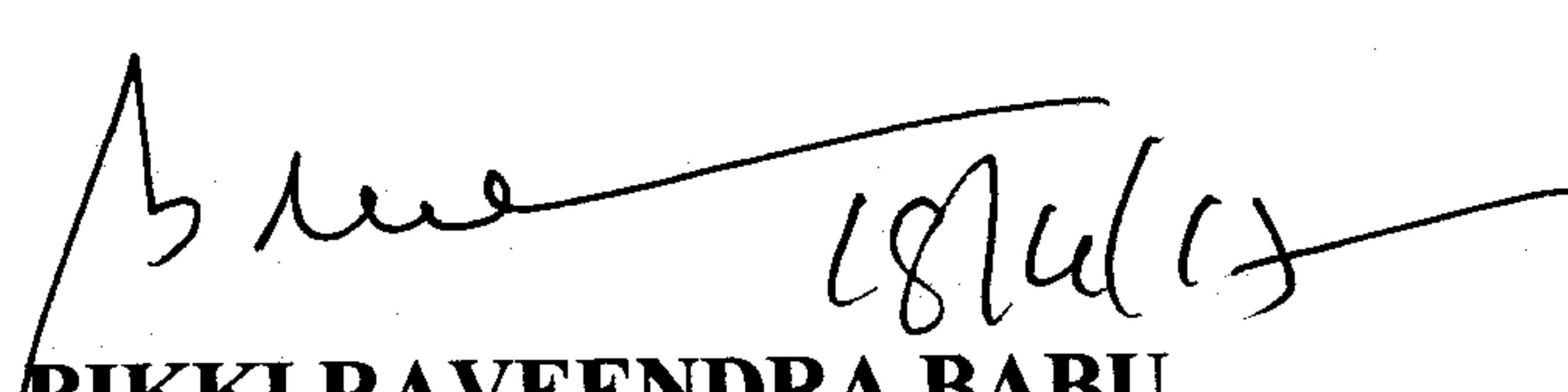
ORDER

Learned Advocate Mr. Pavan Godiwala present for Applicant.

Proof of service of notice on Debenture holders filed.

Heard Learned Counsel for Applicant.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of April, 2017.